
(2025) 10 SH CK 0038

Sikkim HC

Case No: Criminal Leave Petition No. 05 Of 2025

Gagan Rai

APPELLANT

Vs

Chanchal Shah

RESPONDENT

Date of Decision: Oct. 27, 2025

Hon'ble Judges: Bhaskar Raj Pradhan, J

Bench: Single Bench

Advocate: Aditya Makkhim, Wupi Miwu

Final Decision: Disposed Of

Judgement

Bhaskar Raj Pradhan, J

The learned counsel for the petitioner desires to withdraw the Criminal Leave Petition No. 05 of 2025 with liberty to file afresh. Liberty granted. Criminal Leave Petition No. 05 of 2025 stands disposed as withdrawn.